GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UN-STARRED QUESTION NO. 3950
ANSWERED ON MONDAY, 18 AUGUST, 2025/SRAVANA 27, 1947 (SAKA)

NATIONAL BANK FOR INFRASTRUCTURE DEVELOPMENT

3950. SHRI VISHNU DAYAL RAM:
DR. K SUDHAKAR:
SMT. KAMALJEET SEHRAWAT:

Will the Minister of FINANCE be pleased to state:

a) the objectives of setting up of National Bank for Infrastructure Development;
b) whether funds have been infused into this entity and if so, the details thereof and the quantum of funds infused;
c) whether there have been sanctions for projects;
d) if so, the details thereof; and
e) the details of sanctions for long-term infrastructure?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) National Bank for Financing Infrastructure and Development was set up in 2021, by an Act of the Parliament (The National Bank for Financing Infrastructure and Development Act, 2021).

The Institution has both developmental and financial objectives, as specified in the Act, stated as under:

The developmental objective of the Institution shall be to co-ordinate with the Central and State Governments, regulators, financial institutions, institutional investors and such other relevant stakeholders, in India or outside India, to facilitate building and improving the relevant institutions to support the development of long-term non-recourse infrastructure financing in India including the domestic bonds and derivatives markets.

The financial objective of the Institution shall be to lend or invest, directly or indirectly, and seek to attract investment from private sector investors and institutional investors, in infrastructure projects located in India, or partly in India and partly outside India, with a view to foster sustainable economic development in India.

(b) The Government of India has infused Rs. 20,000 Crore as equity and Rs 5,000 crore as Grant in the entity.

(c), (d) & (e) As informed by National Bank for Financing Infrastructure and Development, the entity has sanctioned 232 infrastructure projects with sanctioned loan amount of Rs 2,30,626 crores as on 31.7.2025, of which, 162 infrastructure projects amounting to Rs 1,74,872 crores are sanctioned with tenure of more than 15 years.

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